

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **28.11.2022** at **02.30 PM** THROUGH VIDEO CONFERENCING

---

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON' BLE PRESIDENT  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

---

APPLICATION NUMBER :  
PETITION NUMBER : CP(IB)/237(CHE)/2022  
NAME OF THE PETITIONER(S) : OXYZO Financial Services Pvt Ltd  
Vs  
NAME OF THE RESPONDENTS : Sivaji Hi-Tek Foods Pvt Ltd  
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

---

ORDER

The Petitioner is represented by the Ld. Counsel Ms. Kriti Gupta through video conferencing mode.

The Petitioner is directed to provide copy of this Application to the Respondent by way of speed post or registered post with an acknowledgement card within three (3) days from today.

Registry of this Tribunal is directed to issue notice to the Respondent.

List the matter on **05.01.2023** for appearance of the Respondent.

-sd-

[SAMEER KAKAR]  
MEMBER (TECHNICAL)

-sd-

[JUSTICE RAMALINGAM SUDHAKAR]  
(PRESIDENT)

AR